

The Odisha Gazette



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/ ASADHA 26, 1997

SEPARATE PAGING IS GIVEN TO THIS PART IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

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PART- I**Appointments, Confirmations, Postings, Transfers, Deputations, Powers, Leave, Programmes and Results of Departmental Examinations of Officers and other Personal Notices.****INFORMATION & PR DEPARTMENT****GOVERNMENT OF ODISHA
REVENUE AND DISASTER MANAGEMENT DEPARTMENT**

NOTIFICATION

Dated, Bhubaneswar, the

No. RDM-Reg-REGN-0025-2017 _____/ R&DM, In exercise of the power conferred by sub-section (1) of the section 5 and sub-section (1) of the section 7 of the Registration Act. 1908 (16 of 1908), read with section 6 thereof and in partial modification of the Notification of the erstwhile Revenue and Excise Department No. 36824-R/Regn. dated the 29th May, 1965, the State Government do hereby direct that the Villages as specified in the schedule below, which have hitherto been included in the local limits of Registration Sub-District of Rajgangpur in the Registration District of Sundargarh, as the case may be, shall, with effect from the date of publication of this Notification in the Extra-Ordinary issue of the Odisha Gazette, cease to have been so included and from the said date, the said villages shall form a part of the Registration Sub-District of Sundargarh.

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9	BEHERADIHI	36	KINJIRKELA
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27	GANDAMARA	13	TALSARA
28	HALDIJHARAN	65/104	-DO-
29	HALMA	30	KINJIRKELA
30	HATIBARI	6/98	TALSARA
31	HATICHHAPAL	63	-DO-
32	JAMUDARAH	6	TALSARA
33	KAINARA	16	KINJIRKELA
34	KALOBERNA	73/107	TALSARA
35	KANHEIGHARA	61	-DO-
36	KANTABAHAL	3	-DO-
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38	KELOKHANDI	49	TALSARA
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By order of the Governor

(Bishnupada Sethi, IAS)
Principal Secretary to Government

Memo No. _____ /R&DM., Dated

Copy along with soft copy forwarded to the Gazette Cell, Commerce and Transport (Commerce) Department with a request to publish this Notification in an extra-ordinary issue of the Odisha Gazette immediately and supply 50 (fifty) spare copies to this Department and 50 (fifty) spare copies to the Inspector General of Registration, Odisha, Cuttack. This Notification is Statutory.

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Acts of the Parliament assented to by the President.

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GOVERNMENT OF ODISHA REVENUE AND DISASTER MANAGEMENT DEPARTMENT

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Joint Secretary to Government

PANCHAYATI RAJ & DW DEPARTMENT

**GOVERNMENT OF ODISHA
REVENUE AND DISASTER MANAGEMENT DEPARTMENT**

NOTIFICATION

Dated, Bhubaneswar, the

No. RDM-Reg-REGN-0025-2017_____ / R&DM, In exercise of the power conferred by sub-section (1) of the section 5 and sub-section (1) of the section 7 of the Registration Act. 1908 (16 of 1908), read with section 6 thereof and in partial modification of the Notification of the erstwhile Revenue and Excise Department No. 36824-R/Regn. dated the 29th May, 1965, the State Government do hereby direct that the Villages as specified in the schedule below, which have hitherto been included in the local limits of Registration Sub-District of Rajgangpur in the Registration District of Sundargarh, as the case may be, shall, with effect from the date of publication of this Notification in the Extra-Ordinary issue of the Odisha Gazette, cease to have been so included and from the said date, the said villages shall form a part of the Registration Sub-District of Sundargarh.

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4	BANDEGA	2	-DO-
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6	BANKIDIHI	20	-DO-
7	BANUJORE	28	-DO-
8	BARHADEMA	68	TALSARA
9	BEHERADIHI	36	KINJIRKELA
10	BELMUNDA	29	-DO-
11	BENDOJHARIA	66	TALSARA
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51	LULKIDIHI	1	-DO-
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60	RENGALI	73	-DO-
61	SAPDAGAR	75	-DO-
62	SAGBAHAL	56	-DO-
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64	SAHANAMARA	47	-DO-
65	SAN BARHADEMA	70/105	-DO-
66	SANDHAPANI	53	-DO-
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By order of the Governor

(Bishnupada Sethi, IAS)
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Joint Secretary to Government

STEEL & MINES DEPARTMENT

GOVERNMENT OF ODISHA
REVENUE AND DISASTER MANAGEMENT DEPARTMENT-RESUBMIT

NOTIFICATION

Dated, Bhubaneswar, the

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The Odisha Gazette



PUBLISHED BY AUTHORITY

No. 1, CUTTACK, MONDAY, JUNE 26, 2023

/ ASADHA 26, 1997

SEPARATE PAGING IS GIVEN TO THIS PART IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

Part - VII

Advertisements, Notices, Press Notes and Audit Reports and Awards on Industrial Disputes, etc.

THE ODISHA GAZETTE: NOTICE

Owing to rise in cost of labour and materials, the rates of the Odisha Gazette have been revised with effect from the 1st January 1994 as follows:—

The subscribers will receive the Odisha Gazette along with the Extraordinary issues of the Odisha Gazette published from time to time in a year against their annual subscription. No subscription for any particular part of the Odisha Gazette/Extraordinary issue of the Odisha Gazette exclusively will be entertained.

(A) The revised annual subscription of the entire Odisha Gazette (all parts) including Extraordinary issues of the Odisha Gazette has been fixed at Rs. 1,456.00 without postage and Rs. 2,122.00 from the 1st June 2002 with postage.

(B) The revised rates per issue of all the parts of the Odisha Gazette is fixed at Rs. 28.00. The Odisha Gazette will not be available for sale partwise.

(C) The cost of the Extraordinary issues of the Odisha Gazette has been revised to Rs. 2.60 without postage per page and the postal charges will be added according to the weight, if ordered for by post.

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Applications for free supply of the Odisha Gazette to a Government Office should be addressed to the Secretary to the Government of Odisha, Commerce & Transport (Commerce) Department, Bhubaneswar. Only on receipt of Government Order, can such supply be made.

Complaints regarding non-receipt of any number of the Odisha Gazette should be forwarded within a week after the date on which it is due. All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October of each year.

Subscribers will please note that supply of the Odisha Gazette will be stopped at the expiry of the period subscribed for.

All notifications intended for publication in the Odisha Gazette should reach the Publisher's Office not later than 4 P. M. on the preceding Wednesday and all advertisements must reach the Publisher's Office by 12 NOON on Monday to ensure appearance in that week's Gazette.

Lalit Das
Publisher, The Odisha Gazette

N. B. - Due to urgent and immediate nature of Government works, the subscribers are requested to well co-operate with the "Publisher" for delay in printing and timely supply of Gazettes.

INFORMATION & PR DEPARTMENT

**GOVERNMENT OF ODISHA
REVENUE AND DISASTER MANAGEMENT DEPARTMENT - REUPLOAD**

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Memo No. _____/R&DM., Dated

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The Odisha Gazette

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No. 1, CUTTACK, MONDAY, JUNE 26, 2023 / ASADHA 26, 1997

SEPARATE PAGING IS GIVEN TO THIS PART IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

APPENDIX

Catalogue of Books and Periodicals registered in Odisha.

INFORMATION & PR DEPARTMENT

GOVERNMENT OF ODISHA
REVENUE AND DISASTER MANAGEMENT DEPARTMENT - REUPLOAD

NOTIFICATION

Dated, Bhubaneswar, the

No. RDM-Reg-REGN-0025-2017_____ / R&DM, In exercise of the power conferred by sub-section (1) of the section 5 and sub-section (1) of the section 7 of the Registration Act. 1908 (16 of 1908), read with section 6 thereof and in partial modification of the Notification of the erstwhile Revenue and Excise Department No. 36824-R/Regn. dated the 29th May, 1965, the State Government do hereby direct that the Villages as specified in the schedule below, which have hitherto been included in the local limits of Registration Sub-District of Rajgangpur in the Registration District of Sundargarh, as the case may be, shall, with effect from the date of publication of this Notification in the Extra-Ordinary issue of the Odisha Gazette, cease to have been so

included and from the said date, the said villages shall form a part of the Registration Sub-District of Sundargarh.

SCHEDULE

Sl. No.	Name of the village	Thana No.	Name of the Police Station
1	2	3	4
1	AMATPANI	62	TALSARA
2	BAGLATA	53/102	-DO-
3	BALISANKARA	45	-DO-
4	BANDEGA	2	-DO-
5	BANDHBAHAL	18	KINJIRKELA
6	BANKIDIHI	20	-DO-
7	BANUJORE	28	-DO-
8	BARHADEMA	68	TALSARA
9	BEHERADIHI	36	KINJIRKELA
10	BELMUNDA	29	-DO-
11	BENDOJHARIA	66	TALSARA
12	BHALUTUNGURI	88/108	-DO-
13	BIJAGARH	19	KINJIRKELA
14	BRAHMANMARA	26	-DO-
15	BUDABAHAL	76	TALSARA
16	DEOBHUBANPUR	32	KINJIRKELA
17	DHENKIGADA	38	-DO-
18	DHUBENDAND	33	-DO-
19	DHUDI NUAGAON	8	TALSARA
20	DIA PATHAR	64	-DO-
21	PHALSA	58	-DO-
22	PHATEI MUNDA	88	-DO-
23	GAIDEGA	23	KINJIRKELA
24	GAIKANPALI	9	TALSARA
25	GHOGHAR	15	-DO-
26	GIDPAHADI	37	KINJIRKELA
27	GANDAMARA	13	TALSARA
28	HALDIJHARAN	65/104	-DO-
29	HALMA	30	KINJIRKELA
30	HATIBARI	6/98	TALSARA
31	HATICHHAPAL	63	-DO-
32	JAMUDARAH	6	TALSARA
33	KAINTARA	16	KINJIRKELA
34	KALOBERNA	73/107	TALSARA
35	KANHEIGHARA	61	-DO-
36	KANTABAHAL	3	-DO-

37	KARUABAHAL	17	KINJIRKELA
38	KELOKHANDI	49	TALSARA
39	KENDAPANI	54	TALSARA
40	KHAJURIKHAMAN	71/186	-DO-
41	KHAMPUR	11	-DO-
42	KHAMARIMUNDA	5	KINJIRKELA
43	KINJIRKELA	35	-DO-
44	KINKIBANDH	21	-DO-
45	KULENTHOPA	55	TALSARA
46	KUMDAPHAL	67	-DO-
47	KUPATANGAR	34	KINJIRKELA
48	KUREI	7	TALSARA
49	KUSUMURA	39	KINJIRKELA
50	LAMTI	53/101	TALSARA
51	LULKIDIHI	1	-DO-
52	MAGARKUNDA	65	-DO-
53	MAHULGAON	12	-DO-
54	MATIMAKHA	5	-DO-
55	MURKIA	57	-DO-
56	PERUAADHA	22	KINJIRKELA
57	RAIDIHI	40	-DO-
58	RAMPUR	10	TALSARA
59	ROULDEGA	50	-DO-
60	RENGALI	73	-DO-
61	SAPDAGAR	75	-DO-
62	SAGBAHAL	56	-DO-
63	SAGJORI	60	TALSARA
64	SAHANAMARA	47	-DO-
65	SAN BARHADEMA	70/105	-DO-
66	SANDHAPANI	53	-DO-
67	SANKARA	46	-DO-
68	SANKARA BAHAL	59	-DO-
69	SAN KUMDAPHAL	46/100	-DO-
70	SAP KUNDAL	52	-DO-
71	SIKAJORE	27	KINJIRKELA
72	TALSARA	74	TALSARA
73	TANGARBAHAL	48	-DO-
74	TELIJORE	14	-DO-
75	THITHEITANAGAR	69	-DO-
76	THUNTIPIPAL	25	KINJIRKELA
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78	TILEIKANI	31	KINJIRKELA
79	TILIA	4	TALSARA
80	TILDEGA	24	KINJIRKELA

81	TUMULIA	77	TALSARA
82	BARPALI	44	-DO-
83	CHIKATJORE	72	-DO-
84	DAMKUDA	84	-DO-
85	DEOBAHAL	92	-DO-
86	DEOGAON	97	-DO-
87	JAISOR	41	-DO-
88	KAINSARA	85	TALSARA
89	KIRA LAGA	95	-DO-
90	MAYA BAHAL	43	-DO-
91	PERUABHADI	83	-DO-
92	PINDA PATHAR	93	-DO-
93	RAN PUR	82	-DO-
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97	SIMDEGA	89	-DO-
98	SUBDEGA	78	-DO-
99	TANGARGAON	91	-DO-
100	TEDIKAHA	96	-DO-
101	JAMUNA	42	-DO-
102	KURUMKEL	86	-DO-
103	DIDIGA	58	SADAR
104	GAILO	80	TALSARA
105	TENTULIJHARIA	71	-DO-
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By order of the Governor

(Bishnupada Sethi, IAS)
Principal Secretary to Government

Memo No. /R&DM., Dated

Copy along with soft copy forwarded to the Gazette Cell, Commerce and Transport (Commerce) Department with a request to publish this Notification in an extra-ordinary issue of the Odisha Gazette immediately and supply 50 (fifty) spare copies to this Department and 50 (fifty) spare copies to the Inspector General of Registration, Odisha, Cuttack. This Notification is Statutory.

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Joint Secretary to Government

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Joint Secretary to Government

STEEL & MINES DEPARTMENT

**GOVERNMENT OF ODISHA
REVENUE AND DISASTER MANAGEMENT DEPARTMENT-RESUBMIT**

NOTIFICATION

Dated, Bhubaneswar, the

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